PLANNING AND URBAN DEVELOP-MENT be pleased to state:

(a) whether the Government of India have undertaken any measures for the evaluation of the performance of family planning programme through a body of experts and impartial agencies;

(b) if so, what are those measures and the results thereof; and

(c) if the answer to part (a) above be in the negative, whether Government propose to assess the results of the expenditure and efforts made so far with regard to family planning?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT (DR. S. CHANDRASEKHAR): (a) Yes, Sir.

(b) At the request of the Government a United Nations Advisory Mission visited India in 1965-66 for evaluation of Family Planning Programme. A panel of consultants under the aegis of Programme Evaluation Organisation of the Planning Commission also evaluated the performance of family planning programme. A summary of the findings and recommendations in respect of the United Nations Advisory Mission is laid on the Table of the Sabha. [See Appendix LXVI, Annexure No. 106.] The summary of findings and recommendations of the panel of Consultants of the Programme Evaluation Organisation is contained in Chapter X of their report, copies of which are available in the library of the Parliament.

(c) Does not arise, but the Government have proposed further evaluation of the progress of the programme and have requested the United Nations to send a Mission for the purpose. The Programme Evaluation Organisation have also undertaken evaluation of the Family Planning Programme to assess the results of inputs made.

PROPAGANDA WORK FOR PROCREATION

*684. SHRI THILLAI VILLALAN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state whether it is a fact that the Department of Family Planning is als_0 doing propaganda work for procreation in cases of couples without children?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT: No specific propaganda is conducted; services are provided, where feasible, for treating sterility.

CANCELLATION OF ADMISSIONS IN THE RAJENDRA MEDICAL COLLEGE, RANCHI

*685. SHRI M. ASAD MADANI: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state:

(a) whether Government are aware that the admission of some students of the first year of MBBS course was cancelled in July, 1968 by the authorities of the Rajendra Medical College, Ranchi, Bihar; and

(b) if so, the reasons therefor?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA) · (a) Yes, Sir.

(b) This was in pursuance of the orders of the High Court.

[†]LOANS TO AGRICULTURISTS FOR PUR-CHASE OF FERTILIZERS

*638. SHRI S. D. UPADHYAYA:

SHRI NIRANJAN VARMA:

SHRI NIRANJAN SINGH :

SHRI RAM SAHAI:

Will the Minister of FINANCE be pleased to state:

(a) what rate of interest is charged by the Reserve Bank of India from the Commercial Banks for funds made available to them for distribution as loan to agriculturists for the purchase of fertilizers;

(b) what is the rate of interest which the Reserve Bank charges for making

†Transferred from the 23rd August, 1968.

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available funds to Co-operative Societies in the States for advancing loans to the agriculturists for purchase of fertilisers; and

(c) what are the reasons for the difference in the rates of the above two categories?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) and (b) The Reserve Bank charges an interest of 2% below Bank rate (at present 5 per cent) in respect of the loans and advances sanctioned by it to the State Cooperative banks for financing seasonal agricultural operations, which would include the cost of purchase of fertilisers by farmers. No specific facilities are available to the commercial banks from the Reserve Bank in respect of their lending to the farmers, if any, for the purchase of fertilisers. Such financing will have to come out of their own resources or out of their usual borrowings from the Reserve Bank, on which the interest charged will not be less than the Bank rate.

(c) The concession in the matter of rate of interest is allowed to the State cooperative banks in view of the fact that the funds are routed through three levels in the cooperative credit system.

सरकारी उपक्रमों के कर्मचारियों के लिये मकान

* 686. श्री राम सहाय : क्या बित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकारी उद्यमों के ब्यूरों ने इस शिकायत के बारे में कोई कार्यवाही की है कि विभिन्न सरकारी उपकमों ने अपने अधि-कारियों तथा कर्मचारियों को मनचाहे तरीके से मकान अलाट किये है; और

(ख) यदि हां, तो इसका ब्योरा क्या है?

†[Accommodation for the employees of public undertakings

*686. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) whether the Bureau of Public Enterprises has taken any action with

regard to the complaint that various public undertakings had allotted accommodation to its officers and employees in an arbitrary manner; and

(b) if so, what are the details thereof?]

वित्त मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त): (क) माननीय सदस्य ने जिस तरह की शिकायत की बात कही है, सरकारो उद्यमों के ब्यूरो को वैसी कोई शिकायत प्राप्त नहीं हुई और सरकारी उद्यमों के अधिकारियों तथा कर्मचारियों को मकान अचाट करना ब्यूरों का काम नहीं है। यह काम तो उद्यमों के प्रशासन का है। किन्तु अलाटमेंट के लिए ब्यूरों ढारा निर्धारित वेतन-मानों के अनुसार ही प्रशासन मकान अखाट करता है।

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) The Bureau of Public Enterprises, which has not received any complaint of the nature indicated by the Hon. Member, does not deal with matters relating to allotment of accommodation to the officers and employees of the Public Enterprises. This matter pertains to the day-to-day administration of the enterprises, who are, however, expected to follow the scales of accommodation according to pay ranges prescribed by the Bureau for such allotment.

(b) Does not arise.]

WATER SUPPLY IN SECTORS 8 AND 9 OF R. K. PURAM

*687. SHRI D. THENGARI:

SHRI E. M. SANGMA:

SHRI JAGAT NARAIN:

Will the Minister of WORKS, HOUS-ING AND SUPPLY be pleased to refer to the answer to Starred Question No. 338 given in the Rajya Subha on 6th August, 1968 and state:

(a) whether it is a fact that water supply to Government quarters in Sec-

. . . .

†[] English translation.